

(c) Pilots were submitted in respect of 100 out of the 118 proposals prioritised by Doordarshan.

(d) and (e). The wait listed proposals would be considered for telecast during the prime time only after the prioritised proposals have been accommodated. None of these parties responded favourably to Doordarshan's offer to consider their proposals for telecast in non-prime time slots.

*[Translation]*

**Privatisation of Government Hospitals**

4349. DR. RAMKRISHNA  
KUSMARIA:  
SHRI MAHESH KANODIA:  
SHRI RAJENDRA  
AGNIHOTRI:  
SHRI SATYA DEO SINGH:  
SHRI BHEEM SINGH  
PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to privatise the Government hospitals in the country;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) No, Sir.

(b) and (c). Do not arise.

**Investigation Into Assassination Case**

4350. SHRI SHAILENDRA MAHTO:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2592 on March 12, 1992 regarding CBI investigation of assassination of JMM leader in Bihar and state:

(a) the outcome of the investigation conducted by the Central Bureau of Investigation (CBI) of the assassination case of the Ex-President of the Jharkhand Mukti Morcha; and

(b) the follow-up action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b). After completion of investigation, a charge sheet has been filed against three accused in the Court of Special Magistrate, Ranchi, on 5/12.6.89. DGP, Bihar, has been requested by CBI for the arrest of the two absconding accused. Necessary attachment proceedings were carried out for the attachment of their movable properties. The Court has also declared these two accused persons as proclaimed offenders. The matter is sub-judice.

*[English]*

**Rajiv Gandhi Assassination Case**

4351. DR. VASANT NIWRUTTI PAWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present stage of investigation of the Rajiv Gandhi assassination case;